

सारी बात को खुद ध्यान से देखें कि किस तरह से हवाई जहाज टूटे हैं, गिरे हैं, खरीदे गये हैं। किस तरह से अपने ये मीर जाफर काम कर रहे हैं। यह सारा आप देख लीजिए। ये जो सारे एयर फोर्स के हवाई जहाज गिरे हैं इन पर मैंने शार्ट नोटिस भी दिया है।

अध्यक्ष महोदय : मैं देखूंगा। मैं करवा रहा हूँ। मैं देख लूंगा।

श्री मनी राम बागड़ी : आप कब देख लगे ?

अध्यक्ष महोदय : हरेक चीज में टाइम लगता है। मैं कोई मशीन थोड़े ही हूँ।

श्री मनी राम बागड़ी : मशीन को तो सिर्फ एक ही काम करना पड़ता है, स्पीकर को सारे काम करने पड़ते हैं।

अध्यक्ष महोदय : हां आपकी नौकरी है, सारे ही काम करने पड़ते हैं।

Even hurry takes time. I am not a machine. I have to find out the facts and come to you.

DR. SUBRAMANIAM SWAMY : You are not a machine but *Devta* as far as we are concerned. Like Lord Krishna, you should be everywhere.

SHRI HARIKESH BAHADUR (Gorakhpur) : This is a very serious matter. The Minister should make a statement today itself. (*Interruptions*).

अध्यक्ष महोदय : अब बात हो गई है। अब इसमें बाकी क्या रह गया। हरिकेश जी इसमें से अब और क्या आप निकालना चाहते हैं ?

(व्यवधान)

श्री मनी राम बागड़ी : आप को शार्ट नोटिस दिये हुए बहुत दिन हो गये हैं।

अध्यक्ष महोदय : हरेक चीज का टाइम होता है। There is a procedure for everything, Mr. Bagriji. I have to follow that.

श्री मंगल राम प्रेमी (बिजनौर) : माननीय अध्यक्ष जी, मैंने आप को इसका नोटिस दिया है।

अध्यक्ष महोदय : काहे का ?

श्री मंगल राम प्रेमी : एक हरिजन एम० पी० को कोई भी अधिकारी.....

अध्यक्ष महोदय : आप गलत बात करते हैं। जायज बात नहीं करते हैं। मैंने आप को समझा दिया और अच्छी तरह से समझा दिया था।

(व्यवधान)

MR. SPEAKER : Not allowed.

12.10 hrs.

PAPERS LAID ON THE TABLE

Notifications under the Essential Commodities Act, 1955

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the table :—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Fertiliser (Control) Second Amendment Order, 1983 published in Notification No. G. S. R. 749 (E) in Gazette of India dated the 26th September, 1983.

(ii) G. S. R. 750 (E) published in Gazette of India dated the 26th September, 1983, regarding fixation of prices of Anhydrous Ammonia under clause 3 of the Fertiliser (Control) Order, 1957.

(iii) G.S.R. 751 (E) published in Gazette of India dated the 27th September, 1983 regarding fixation of prices of area and Diammonium Phosphate stored for more than two years under 'Special Rebate Scheme' under sub-clause (2) of clause 3 of the Fertiliser (Control) Order, 1957.

[Placed in Library. See No. LT 7132/83]

(2) A copy of Notification No. G.S.R. 711 (E) (Hindi and English versions) published in Gazette of India dated the 19th September, 1983 specifying the Fertiliser (Control) Order, 1957 as special Order for purpose of summary trial under section 12A of the Essential Commodities Act, 1955.

(Placed in Library. See No. LT 7133/83)